

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GEMUS ENGINEERING LIMITED

**Engaged in the activities of manufacturing and export of Ductile Iron Casting at Howrah,
West Bengal**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	GEMUS ENGINEERING LIMITED CIN: U27109WB1996PLC081038 (Hereinafter referred to as 'CD')
2.	Address of the registered office	E/3/4 Gillander House 8, N S Road, Kolkata, West Bengal, India, 700001
3.	URL of website	Not Known
4.	Details of place where majority of fixed assets are located	Land at District Howrah, Police Station & A.D.S.R office Uluberia, Mouza- Manickpur
5.	Installed capacity of main products/ services	Not Known
6.	Quantity and value of main products/services sold in last financial year	Revenue from Operations Rs. 60,597/-for financial year 2022-23
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained by sending email to: gemus.abc@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be obtained by sending email to: gemus.abc@gmail.com
10.	Last date for receipt of expression of interest	29.07.2024
11.	Date of issue of provisional list of prospective resolution applicants	08.08.2024
12.	Last date for submission of objections to provisional list	13.08.2024
13.	Date of issue of final list of prospective resolution applicants	23.08.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28.08.2024
15.	Last date for submission of resolution plans	27.09.2024
16.	Process email id to submit EOI	gemus.abc@gmail.com



Arun Kumar Gupta

Regn. No. IBBI/IPA-001/IP-P00013/2016-2017/10037

AFA No. AA1/10037/02/300625/106840 valid till 30.6.2025

P-15 Bentinck Street, 3rd Floor, Kolkata-700001

Mobile: 98301 24481

E-mail: guptaarunkumar2001@yahoo.com

IRP of Gemus Engineering Limited

Date: 29.06.2024

Place: Kolkata

Business Standard

11

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR GEMUS ENGINEERING LIMITED Engaged in the activities of manufacturing and export of Ductile Iron Casting at Howrah, West Bengal (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/LLP No.	GEMUS ENGINEERING LIMITED CIN: U27109WB1996PLC081038 (Hereinafter referred to as 'CD')
2. Address of the registered office	E/3/4 Gillander House, 8, N S Road, Kolkata, West Bengal, India, 700001
3. URL of website	Not Known
4. Details of place where majority of fixed assets are located	Land at District Howrah, Police Station & A.D.S.R office Uluberia, Mouza- Manickpur
5. Installed capacity of main products/ services	Not Known
6. Quantity and value of main products/services sold in last financial year	Revenue from Operations Rs. 60,597/- for financial year 2022-23
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained by sending email to: gemus.abc@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be obtained by sending email to: gemus.abc@gmail.com
10. Last date for receipt of expression of interest	29.07.2024
11. Date of issue of provisional list of prospective resolution applicants	08.08.2024
12. Last date for submission of objections to provisional list	13.08.2024
13. Date of issue of final list of prospective resolution applicants	23.08.2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28.08.2024
15. Last date for submission of resolution plans	27.09.2024
16. Process email id to submit EOI	gemus.abc@gmail.com
Arun Kumar Gupta Regn. No. IBBI/IPA-001/IP-P00013/2016-2017/10037 AFA No. AA1/10037/02/300625/106840 valid till 30.6.2025 P-15 Bentinck Street, 3rd Floor, Kolkata-700001 Mobile: 98301 24481 E-mail: guptaarunkumar2001@yahoo.com IRP of Gemus Engineering Limited	
Date : 29.06.2024 Place : Kolkata	

হাডকাল

ব্যানার্জী স্পেশ্যাল
পার্টিন সংস্থা
১, মতিশীল ষ্ট্রীট। (এসপ্লানেডে মেট্রো সিনেমার
পাশের গলি, কলি-13
ফোন- 9073795728/033-22282585/
2152-9503

PODDAR®
BLINDS
& Wallpaper Co. Sunday
Open
7, A.J.C. Bose Road, Kol-17
(Near Lamtine Girls School)
8013090909

www.aajkaal.in

কলকাতা ১৪ আষাঢ় ১৪৩১ শনিবার ২৯ জুন ২০২৪ শহর সংস্করণ* ৬.০০ টাকা ১৪ পাতা

পশ্চিমবঙ্গের বাইরে অতিরিক্ত বিমান মাসুল ১ টাকা

হাডকাল



ফর্ম 'জি' জেমস ইঞ্জিনিয়ারিং লিমিটেড-এর নিমিত্ত এক্সপ্রেশন অফ ইন্টারেস্টের জন্য আমন্ত্রণ পশ্চিমবঙ্গে, হাওড়ায় ডাকটাইল আয়রন কাস্টিংয়ের রফতানি এবং তৈরির ক্রিয়াকলাপে যুক্ত [ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপিসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রসেস ফর কর্পোরেট পার্সনস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৩৬এ(১) অধীনে]	
দরকারি তথ্যাবলি	
১. কর্পোরেট ঋণগ্রহীতার নাম, প্যান/ সিআইএন/ এলএলপি নম্বর	জেমস ইঞ্জিনিয়ারিং লিমিটেড CIN: U27109WB1996PLC081038 (এখানে পরে 'সিডি' হিসাবে উল্লিখিত)
২. রেজিস্টার্ড অফিসের ঠিকানা	ই/৩/৪ গিলান্দার হাউজ, ৮, এন এস রোড, কলকাতা, পশ্চিমবঙ্গ, ভারত, ৭০০০০১
৩. ওয়েবসাইটের ইউআরএল	জানা নেই
৪. সিংহভাগ স্থায়ী পরিসম্পদ যেখানে অবস্থিত, সেই স্থানের বিশদ বিবরণ	হাওড়া জেলায় জমি, থানা এবং এডিএসআর অফিস উলুবেড়িয়া, মৌজা-মানিকপুর
৫. মূল পণ্য/পরিষেবার ইনস্টলড ক্যাপাসিটি	জানা নেই
৬. শেষ অর্থবর্ষে বিক্রিত মূল পণ্য/ পরিষেবার পরিমাণ এবং অর্থমূল্য	২০২২-২৩ অর্থবর্ষ কারবার থেকে আয় ₹৬০,৫৯৭/-
৭. কর্মী/শ্রমিকের সংখ্যা	নেই
৮. সর্বশেষ উপলব্ধ দুই বছরের আর্থিক বিবৃতি (তফসিল-সহ), ঋণদাতাদের তালিকা এই ইউআরএল-তে উপলব্ধ রয়েছে:	gemus.ibt@gmail.com-এ ই-মেল পাঠিয়ে সংগ্রহ করা যাবে
৯. উক্ত কোডের ২৫(২)(এইচ) ধারায় রেজোলিউশন আবেদনকারীদের যোগ্যতামান এখানে পাওয়া যাবে:	gemus.ibt@gmail.com-এ ই-মেল পাঠিয়ে সংগ্রহ করা যাবে
১০. এক্সপ্রেশন অফ ইন্টারেস্ট প্রাপ্তির শেষ তারিখ	২৯.০৭.২০২৪
১১. সম্ভাব্য রেজোলিউশন আবেদনকারীদের প্রাথমিক তালিকা প্রকাশের তারিখ	০৮.০৮.২০২৪
১২. প্রতিশ্রুতি তালিকার বিরুদ্ধে অভিযোগ পেশের শেষ তারিখ	১৩.০৮.২০২৪
১৩. সম্ভাব্য রেজোলিউশন আবেদনকারীদের চূড়ান্ত তালিকা প্রকাশের তারিখ	২৩.০৮.২০২৪
১৪. সম্ভাব্য রেজোলিউশন আবেদনকারীদের জন্য ইনফরমেশন মেমোরান্ডাম, ইন্ডাল্গেশন ম্যাট্রিক্স ও রেজোলিউশন প্ল্যানের জন্য অনুরোধ প্রকাশের তারিখ	২৮.০৮.২০২৪
১৫. রেজোলিউশন প্ল্যান জমার শেষ তারিখ	২৭.০৯.২০২৪
১৬. ইওআই জমার প্রসেস ই-মেল আইডি	gemus.ibt@gmail.com

অরুণ কুমার গুপ্তা
রেজি নং IBBI/IPA-001/IP-P00013/2016-2017/10037
এএফএ নং AA1/10037/02/300625/106840 ৩০.৬.২০২৫ পর্যন্ত বৈধ
পি-১৫ বেটিং স্ট্রিট, চতুর্থ তল, কলকাতা-৭০০০০১
মোবাইল: ৯৮৩০১ ২৪৪৮১
ই-মেল: guptaarunkumar2001@yahoo.com
জেমস ইঞ্জিনিয়ারিং লিমিটেড-এর আইআরপি

তারিখ: ২৯.০৬.২০২৪
স্থান: কলকাতা